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* IN THE HIGH COURT OF DELHI AT NEW DELHI

39

+ CRL.M.C. 143/2013, CRL.M.A. 535/2013 & CRL.M.A. 5145/2017 KAPIL PURI & ORS. Petitioners

Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates.

versus

CISCO SYSTEMS CAPITAL INDIA PVT. LTD. Respondent

Through: Ms. Chetna Bhalla, Mr. Kartik Bhalla,

Ms. Simran Chawdhary, Advs. for

CISCO.

40

+ CRL.M.C. 144/2013, CRL.M.A. 2922/2013 & CRL.M.A. 5142/2017

KAPIL PURI & ANR

..... Petitioners

Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates.

versus

CISCO SYSTEMS CAPITAL INDIA PVT. LTD.

..... Respondent

Through: Ms. Chetna Bhalla, Mr. Kartik Bhalla,

Ms. Simran Chawdhary, Advs. for

CISCO.

41

+ CRL.M.C. 145/2013, CRL.M.A. 545/2013 & CRL.M.A. 5144/2017

KAPIL PURI & ANR.

..... Petitioners

Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates.

versus

CISCO SYSTEMS CAPITAL INDIA PVT. LTD.

..... Respondent

Through: Ms. Chetna Bhalla, Mr. Kartik Bhalla,

Ms. Simran Chawdhary, Advs. for

CISCO.





42 + CRL.M.C. 3

CRL.M.C. 384/2013 & CRL.M.A. 5143/2017

H K SHAH & ANR

..... Petitioners

Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates.

versus

CISCO SYSTEMS CAPITAL INDIA PVT. LTD. Respondent

Through: Ms. Chetna Bhalla, Mr. Kartik Bhalla,

Ms. Simran Chawdhary, Advs. for

CISCO.

43

+ CRL.M.C. 3142/2014

CISCO SYSTEM CAPITAL PVT LTD

..... Petitioner

Through: Ms. Chetna Bhalla, Mr. Kartik Bhalla,

Ms. Simran Chawdhary, Advs. for

CISCO.

versus

NEW DELHI TELE TECH PVT LTD & ORS

..... Respondents

Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates for R-2.

44

+ CRL.M.C. 3444/2014 & CRL.M.A. 11911/2014

CISCO SYSTEM CAPITAL PVT LTD

..... Petitioner

Through: Ms. Chetna Bhalla, Mr. Kartik Bhalla,

Ms. Simran Chawdhary, Advs. for

CISCO.

versus

NEW DELHI TELE TECH PVT LTD & ORS

..... Respondents

Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates for R-2.

45

+ CRL.M.C. 5452/2019 & CRL.M.A. 38932/2019

MR. KAPIL PURI

..... Petitioner





Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates.

versus

M/S. CISCO SYSTEMS CAPITAL (INDIA) PVT. LTD.

..... Respondent

Through: Ms. Chetna Bhalla, Mr. Kartik Bhalla,

Ms. Simran Chawdhary, Advs. for

CISCO.

46

+ CRL.M.C. 5453/2019 & CRL.M.A. 38934/2019

MR. KAPIL PURI

..... Petitioner

Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates.

versus

M/S. CISCO SYSTEMS CAPITAL (INDIA) PVT. LTD.

..... Respondent

Through: Ms. Chetna Bhalla, Mr. Kartik Bhalla,

Ms. Simran Chawdhary, Advs. for

CISCO.

47

+ CRL.M.C. 5454/2019 & CRL.M.A. 38937/2019

MR. KAPIL PURI

..... Petitioner

Through: Mr. Sunil Choudhary & Ms. Preeti

Shah, Advocates.

versus

M/S. CISCO SYSTEMS CAPITAL (INDIA) PVT. LTD.

..... Respondent

Through: Ms. Chetna Bhalla, Mr. Kartik Bhalla,

Ms. Simran Chawdhary, Advs. for

CISCO.

48

+ CRL.M.C. 5455/2019, CRL.M.A. 38938/2019 (Stay) & CRL.M.A.

38939/2019 (Exemption)

MR. KAPIL PURI

..... Petitioner

Through: Mr. Sunil Choudhary & Ms. Preeti





Shah, Advocates.

versus

M/S. CISCO SYSTEMS CAPITAL (INDIA) PVT. LTD.

..... Respondent

Through: Ms. Chetna Bhalla, Mr. Kartik Bhalla,

Ms. Simran Chawdhary, Advs. for

CISCO.

CORAM:

HON'BLE MR. JUSTICE AMIT SHARMA

ORDER 29.02.2024

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1. Learned counsel appearing on behalf of respondent no. 2 seeks further time to place on record written synopsis in terms of order dated 16.02.2024. Let the same be done before the next date of hearing.

2. List on 19.03.2024.

AMIT SHARMA, J

FEBRUARY 29, 2024/sn